

Sl. No.	Name of the Project
4.	Etalin HEP (3097 MW) Project District: Dibang
5.	Mago Chu HEP (96 MW) Project District: Tawang
6.	Nyukcharong Chu HEP (96 MW) Project. District: Tawang
7.	New Melling HEP (90 MW) Project District: Tawang
8.	Tagurshit HEP (74 MW) Project District: West Siang
9.	Nakhan HEP (460 MW) Project District: Kullu
Himachal Pradesh	
10.	Chhatru HEP (120 MW) Project District: Lahul & Spiti
11.	Sach Khas HEP (260 MW) Project District : Chamba
12.	Rupin HEP (45 MW) Project District: Lahul & Spiti
Uttarakhand	
13.	Jelam Tamak HEP (108 MW) Project District: Chamoli
West Bengal	
14.	Turga Pumped Storage (100 MW) Project. District: Purulia

Commercialisation of GM mustard seed

533. DR. K. V. P. RAMACHANDRA RAO:

SHRI MOHD. ALI KHAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Government is taking steps to commercialise GM mustard seed developed by Indian Scientists; and

(b) if so, the time frame thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) and (b) All genetically engineered products are assessed through various statutory bodies for food and environmental safety in accordance with Rules for the manufacture, use/import/export and storage of hazardous microorganisms/ genetically engineered organisms or cells 1989 (Rules 1989) made under Environment (Protection) Act, 1986. Accordingly, GE Mustard application submitted by Centre for Genetic Manipulation and Crop Plants (CGMCP), University of Delhi South Campus has completed the biosafety study for necessary examination by Genetic Engineering Appraisal Committee (GEAC). No specific timeframe for the purpose is stipulated.

Air pollution in Delhi and NCR

†534. DR. SANJAY SINH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the names of the most polluted cities in the country;
- (b) whether several schools in Delhi and NCR had to be closed recently due to air pollution and if so, the details thereof;
- (c) the measures taken to curb pollution in Delhi and NCR during the last two years and the results thereof; and
- (d) whether Government is aware of alarming situation emanating from rising pollution and if so, the concrete and effective steps being considered by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) As per data maintained by Central Pollution Control Board (CPCB) with respect to Air Quality Index (AQI), the list of 10 cities with highest level of AQI is given in the Statement (*See* below).

(b) Government of NCT of Delhi had ordered closure of Schools for three working days from November 7 - 9, 2016 as an emergency step to control air pollution.

(c) and (d) The major steps taken by Government to curb pollution in Delhi and NCR *inter alia* include notification of National Ambient Air Quality Standards; formulation of environmental regulations / statutes; setting up of monitoring network for assessment of ambient air quality; introduction of cleaner / alternate fuels like gaseous fuel (CNG,

†Original notice of the question was received in Hindi.